

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 231 of 2019 [CP 99 of 2018]

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2020**

Name of the Company:

Anil Jain
V/s
Saubhagya Hospitals Pvt Ltd & Ors

Section:

241,242
243,
241-244,246 of the Companies Act, 2013

ORDER

Learned Senior Counsel Mr. Navin Pahwa appeared for the Petitioner.

Learned C.S Mr. Pratik Tripathi and learned counsel Mr. Mitul Saxena appeared for the Respondent.

Learned Counsel Mr. Sunil Ranjan appeared for one of the objector.

We direct the Registry to list together all pending IAs to this matter.

All IAs to be heard together on 28.08.2020


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 7th day of August, 2020

sen


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**